



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Jan/202324/21

DATED: 29/02/2024

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Jan/202324/21 dated 29/02/2024 of Norms Committee - II for the year 2023-24 was held on 29/02/2024 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SHRI S.K. BHATNAGAR, CONSULTANT (SKB)	TECHNICAL CONSULTANT, DGFT
2	SHRI R.K. JAISWAL, D.O.	MHI

3	SHRI SHAISH KUMAR, CONSULTANT (TEC-1)	TECHNICAL CONSULTANT, DGFT
4	SHRI S. K. JAIN, CONSULTANT	DPIIT
5	SHRI V. C. AGARWAL, CONSULTANT(TEC-3)	TECHNICAL CONSULTANT, DGFT
IN ATTENDANCE:		
1	SHRI SANJAY KUMAR, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005445AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	2 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	INOX INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008096AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	3 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005223AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has already been approved in the meeting dated 01.12.2023 as per the comments of MHI .	

The case stands **Approved**.

Case No.	4 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005464AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	5 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MUNDRA SOLAR ENERGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005465AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	6 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	NEO WHEELS LIMITED (CN)
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00001089AM24

RA File Number	NA													
Licence No and Date	0310071004/31/01/2001													
Norms Committee Decision:														
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 29.02.2024, as under:														
	<table><thead><tr><th>SL NO</th><th>EXPORT ITEM</th><th>QUANTITY</th><th>ITEM OF IMPORT</th><th>QUANTITY TO BE ALLOWED</th></tr></thead><tbody><tr><td>1</td><td>ALUMINUM ALLOY WHEELS NICKEL AND COPPER PLATED PAINTED /POLISHED. (NET WEIGHT OF ALUMINUM ALLOY INGOT: 77672 KGS)</td><td>105000.00 Kgs</td><td>ALIMINIUM ALLOY INGOTS (GRADE: A-356.2)</td><td>WASTAGE @1.2382 KG PER KG OF THE NET WEIGHT OF ALUMINUM ALLOY IN THE EXPORT PRODUCT.</td></tr></tbody></table>	SL NO	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED	1	ALUMINUM ALLOY WHEELS NICKEL AND COPPER PLATED PAINTED /POLISHED. (NET WEIGHT OF ALUMINUM ALLOY INGOT: 77672 KGS)	105000.00 Kgs	ALIMINIUM ALLOY INGOTS (GRADE: A-356.2)	WASTAGE @1.2382 KG PER KG OF THE NET WEIGHT OF ALUMINUM ALLOY IN THE EXPORT PRODUCT.			
SL NO	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED										
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RA concerned may take suitable consequential action accordingly.														

Case No.	7 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00004398AM23
RA File Number	072404000046 AM15
Licence No and Date	0710104232/20/05/2014
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	8 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00004392AM23
RA File Number	072404000370 AM15
Licence No and Date	0710107425/14/01/2015
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	9 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	THERMOPADS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00007662AM24
RA File Number	092404000697 AM16
Licence No and Date	0910063313/22/02/2016
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	10 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00149924AM22
RA File Number	052404000521 AM18
Licence No and Date	0510405455/30/01/2018
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	11 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00003159AM24
RA File Number	072404000312 AM18
Licence No and Date	0710112822/14/02/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the firm for Personal Hearing in the forthcoming meeting. The case stands deferred.	

Case No.	12 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	DESHMUKH LEAD PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00004034AM23
RA File Number	039404001032 AM18
Licence No and Date	0310819722/12/03/2018
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	13 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VIKARSH NANO TECHNOLOGY AND ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005497AM24
RA File Number	NA
Licence No and Date	3110067035/26/04/2018
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	14 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00003530AM24
RA File Number	072404000010 AM19
Licence No and Date	0710113220/02/05/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the firm for Personal Hearing in the forthcoming meeting. The case stands deferred.	

Case No.	15 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VIKARSH NANO TECHNOLOGY AND ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005496AM24
RA File Number	NA
Licence No and Date	3110067083/16/06/2018
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	16 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00000008AM24
RA File Number	039504000599 AM19
Licence No and Date	0310823945/24/09/2018
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	17 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW000000684AM24
RA File Number	039504000593 AM19
Licence No and Date	0310823944/24/09/2018
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	18 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00008159AM24

RA File Number	052304000315 AM19
Licence No and Date	0510408138/17/10/2018
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	19 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00155361AM22
RA File Number	052404000449 AM19
Licence No and Date	0510408423/15/11/2018
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	20 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MANAKSIA ALUMINIUM COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00001218AM23
RA File Number	022404000132 AM19
Licence No and Date	0210208909/09/01/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	21 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005110AM24
RA File Number	039504001142 AM19
Licence No and Date	0310826952/08/02/2019
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	22 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00003718AM24
RA File Number	072404000286 AM19
Licence No and Date	0710114653/13/03/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the firm for Personal Hearing in the forthcoming meeting. The case stands deferred	

Case No.	23 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005956AM24
RA File Number	072404000137 AM20

Licence No and Date	0710115451/19/09/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	24 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00006744AM24
RA File Number	022404000099 AM20
Licence No and Date	0210209475/14/10/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has already been approved in the meeting NC/2/MEET/Dec/202324/17 dated 03.01.2024 .	
The case stands Approved .	

Case No.	25 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	LLOYD INSULATIONS (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00000046AM24
RA File Number	018105000523 AM21
Licence No and Date	0410166730/11/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 29.02.2024, as under:	
Note: The written recommendation as given by Consultant (SKB) will be communicated to	

the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	26 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	BRIGHT METALS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005986AM24
RA File Number	132404000011 AM21
Licence No and Date	1310049585/05/06/2020

Norms Committee Decision:

Sh. Prateek mathur & Sh. Sachin Agarwal from M/s Bright Metals India Private Limited attended the Personal Hearing dated 30.01.2024 and explained their case in detail. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 01.12.2023, as under:

The following Quantity of items of import may be allowed against export:

SL NO	EXPORT ITEM	ITEM OF IMPORT	QUANTITY TO BE ALLOWED
1	BRASS INGOTS (CONTENT OF COPPER: 59.10%, ZINC: 36.48%, AND LEAD: 2.36%) QTY: 300 MTS	COPPER SCRAP ALL GRADE (COPPER: 98.979%)	1.02 KG/KG ON THE NET CONTENT OF THE COPPER IN THE EXPORT PRODUCT.
		ZINC INGOTS (ZINC: 96.186%)	1.06 KGS/KG ON THE NET CONTENT OF THE ZINC IN THE EXPORT PRODUCT.
		ZINC SCRAP ALL GRADES	

RA concerned may take suitable consequential action accordingly.

Case No.	27 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005957AM24
RA File Number	072404000196 AM21
Licence No and Date	0710117132/14/10/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	28 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00060452AM21
RA File Number	03AA04017008 AM21
Licence No and Date	0311000816/12/01/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	29 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00007239AM23
RA File Number	03AA04012296 AM21

Licence No and Date	0311000963/25/01/2021
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	30 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MSME) dated 29.02.2024, as under: I. Taking cue from SION C 853 wastage of 8% may be assigned. RA concerned may take suitable consequential action accordingly.	

Case No.	31 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00089841AM21
RA File Number	05AA04032789 AM21
Licence No and	0511001370/23/02/2021

Date	
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	32 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	HEAT TRACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00007747AM24
RA File Number	05AA04040733 AM21
Licence No and Date	0511001814/18/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	33 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00116935AM22
RA File Number	05AA04028956 AM22
Licence No and Date	0511003193/17/06/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	34 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024

HQ File Number	HQRNORM APPLY 00128911AM22
RA File Number	04AA04012215 AM22
Licence No and Date	0411001061/02/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	35 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MOTION METRIKS COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00133209AM22
RA File Number	03AA04044177 AM22
Licence No and Date	0311005178/07/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	36 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00134486AM22
RA File Number	05AA04051035 AM22
Licence No and Date	0511003557/08/07/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	37 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred

Party Name	HEAT TRACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00007748AM24
RA File Number	05AA04034250 AM22
Licence No and Date	0511003570/09/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	38 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ALTRUISTIC METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00143056AM22
RA File Number	05AA04057268 AM22
Licence No and Date	0511003746/20/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	39 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00143180AM22
RA File Number	05AA04056771 AM22
Licence No and Date	0511003750/20/07/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	40 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	PEE GEE INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00144980AM22
RA File Number	05AA04057470 AM22
Licence No and Date	0511003770/22/07/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	41 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00006894AM23
RA File Number	04AA04017104 AM22
Licence No and Date	0411001202/28/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	42 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00173914AM22
RA File Number	56AA04001249 AM22
Licence No and Date	5611000470/31/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 28.02.2024, as under:

Import - Continuous cast Cu Wire Rod - Net content in Export Product **+1% wastage** or as applied whichever is lower.

- Electrolytic Cu tape - Net content in Export Product **+1% wastage** or as applied whichever is lower.

RA concerned may take suitable consequential action accordingly.

Case No.	43 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00007640AM24
RA File Number	56AA04004297 AM22
Licence No and Date	5611000468/31/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has already been approved in the meeting 72/NC/2/MEET/Jan/202324/20 dated 19.02.2024 as per the comments of DPIIT .	
The case stands Approved .	

Case No.	44 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00180013AM22
RA File Number	05AA04077393 AM22
Licence No and	0511004610/08/09/2021

Date	
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	45 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00180138AM22
RA File Number	05AA04076831 AM22
Licence No and Date	0511004614/08/09/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	46 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SUYASH GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00180446AM22
RA File Number	03AA04081032 AM22
Licence No and Date	0311006830/09/09/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	47 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024

HQ File Number	HQRNORM APPLY 00182832AM22
RA File Number	05AA04077312 AM22
Licence No and Date	0511004686/13/09/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	48 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ALUFOIL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00185303AM22
RA File Number	02AA04026201 AM22
Licence No and Date	0211001213/16/09/2021
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	49 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00186500AM22
RA File Number	05AA04081846 AM22
Licence No and Date	0511004789/17/09/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	50 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred

Party Name	KUNJ BIHARI METALS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00188677AM22
RA File Number	05AA04083592 AM22
Licence No and Date	0511004823/20/09/2021
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	51 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00193759AM22
RA File Number	56AA04005128 AM22
Licence No and Date	5611000518/25/09/2021
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	52 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00194678AM22
RA File Number	05AA04085144 AM22
Licence No and Date	0511004931/27/09/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	53 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00208737AM22
RA File Number	05AA04089363 AM22
Licence No and Date	0511005320/11/10/2021
Norms Committee Decision:	
Committee Report Awaited	

Case No.	54 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00215843AM22
RA File Number	13AA04018285 AM22
Licence No and Date	1311000671/18/10/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	55 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00005662AM24
RA File Number	05AA04091492 AM22
Licence No and Date	0511005499/20/10/2021
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	56 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00222248AM22
RA File Number	05AA04092258 AM22
Licence No and Date	0511005591/22/10/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	57 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00225586AM22
RA File Number	07AA04034702 AM22
Licence No and Date	0711002220/25/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. II. Weight of each Export Product. III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.	

IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	58 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	PEE GEE INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00226124AM22
RA File Number	05AA04093236 AM22
Licence No and Date	0511005649/26/10/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	59 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00226733AM22
RA File Number	07AA04035473 AM22
Licence No and Date	0711002225/26/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.	

II. Weight of each Export Product.

III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	60 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00229833AM22
RA File Number	04AA04028431 AM22
Licence No and Date	0411001724/28/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.

II. Weight of each Export Product.

III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	61 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00253992AM22
RA File Number	03AA040118220 AM22
Licence No and Date	0311008583/16/11/2021
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	62 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00253994AM22
RA File Number	03AA04042411 AM22
Licence No and Date	0311008584/16/11/2021
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.	

The case stands deferred.

Case No.	63 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00254420AM22
RA File Number	03AA040118267 AM22
Licence No and Date	0311008596/16/11/2021
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	64 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00256760AM22
RA File Number	03AA040112344 AM22
Licence No and Date	0311008670/18/11/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	65 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred

Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00257103AM22
RA File Number	07AA04034690 AM22
Licence No and Date	0711002406/18/11/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	66 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00257417AM22
RA File Number	08AA04035174 AM22
Licence No and Date	0811003181/18/11/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	67 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00265275AM22
RA File Number	03AA040121409 AM22
Licence No and Date	0311008851/25/11/2021
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.	

The case stands deferred.

Case No.	68 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00268712AM22
RA File Number	03AA040121916 AM22
Licence No and Date	0311009002/29/11/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	69 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00269346AM22
RA File Number	05AA040106526 AM22
Licence No and Date	0511006507/29/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has already been approved in the meeting 78 / NC/2/MEET/Jan/202324/20 dated 19.02.2024 as per the comments of DPIIT .	
The case stands Approved .	

Case No.	70 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00270993AM22
RA File Number	05AA040106654 AM22
Licence No and Date	0511006535/01/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case has already been approved in the meeting 80 / NC/2/MEET/Jan/202324/20 dated 19.02.2024 as per the comments of DPIIT. The case stands Approved.	

Case No.	71 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	CUBIC SYSTEMS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00273805AM22
RA File Number	07AA04039296 AM22
Licence No and Date	0711002542/03/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. II. Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product. III. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s). IV. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables. The case stands deferred.	

Case No.	72 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00280626AM22
RA File Number	34AA04009644 AM22
Licence No and Date	3411001526/09/12/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	73 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00281742AM22
RA File Number	13AX04000007 AM22
Licence No and Date	1311000812/10/12/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	74 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00289421AM22
RA File Number	13AX04000012 AM22
Licence No and Date	1311000840/17/12/2021
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	75 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00295708AM22
RA File Number	05AX04000304 AM22
Licence No and Date	0511007190/23/12/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	76 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00296950AM22
RA File Number	52AX04000017 AM22
Licence No and Date	5211001775/24/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Difference between the export and import items (as both, import as well as export items are Cold Rolled Stainless Steel Seamless Pipes/Tube). II. Manufacturing process with wastage claimed at each stage of manufacturing with justification The case stands deferred.	

Case No.	77 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00307301AM22
RA File Number	52AX04000024 AM22
Licence No and Date	5211001807/04/01/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	78 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00320690AM22
RA File Number	56AX04000050 AM22
Licence No and Date	5611000753/17/01/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	79 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	USHA MARTIN LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00322813AM22
RA File Number	02AX04000085 AM22
Licence No and Date	0211001828/18/01/2022
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	80 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	KING METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00323939AM22
RA File Number	03AX04000349 AM22
Licence No and Date	0311010639/19/01/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	81 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00325338AM22
RA File Number	07AA04039255 AM22
Licence No and Date	0711002921/20/01/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	82 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00325358AM22
RA File Number	05AX04000604 AM22

Licence No and Date	0511008121/20/01/2022
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	83 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00333909AM22
RA File Number	05AX04000796 AM22
Licence No and Date	0511008301/28/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has already been approved in the meeting 83 / NC/2/MEET/Jan/202324/20 dated 19.02.2024 as per the comments of DPIIT. The case stands Approved.	

Case No.	84 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00334434AM22
RA File Number	13AX04000056 AM22
Licence No and Date	1311000949/28/01/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	85 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00337200AM22
RA File Number	03AX04000921 AM22
Licence No and Date	0311010989/31/01/2022
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	86 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00008318AM24
RA File Number	NA
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: The case stands deferred	

Case No.	87 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	ESSEL FOUNDRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024

HQ File Number	HQRNORM APPLY 00348531AM22
RA File Number	05AX04000900 AM22
Licence No and Date	0511008715/09/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 19.02.2024, as under:

SI No	Export Item	QUANTITY	ITEM OF IMPORT	Quantity TO BE ALLOWED
1	LEAD ACID INVERTER BATTERIES TTGSR25008 (240Ah) (NET WEIGHT OF REMELTED LEAD INGOTS TO USE 29837.50 KGS)	875 NOS	REMELTED LEAD INGOTS (LEAD CONTENT 99.2% TO 99.6%)	WASTAGE @2% ON THE NET WEIGHT OF LEAD IN THE EXPORT PRODUCT.
2	LEAD ACID INVERTER BATTERIES TTHS22043 (240Ah) (NET WEIGHT OF REMELTED LEAD INGOTS TO USE 23843.75 KGS)	875 NOS	REMELTED LEAD INGOTS (LEAD CONTENT 99.2% TO 99.6%)	WASTAGE @2% ON THE NET WEIGHT OF LEAD IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	88 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00000600AM24
RA File Number	56AX04000080 AM22
Licence No and Date	5611000825/08/03/2022

Norms Committee Decision:
Case deferred for the comments of TE.

Case No.	89 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00000334AM23
RA File Number	07AX04000036 AM23
Licence No and Date	0711003754/20/04/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	90 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00000523AM23
RA File Number	13AX04000024 AM23
Licence No and Date	1311001183/02/05/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	91 / NC/2/MEET/Jan/202324/21
Case Status	Case Rejected
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00000764AM23

RA File Number	05AX040000-1 AM22
Licence No and Date	0511012552/13/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.02.2023 followed by reminders on 02.03.2023, 17.03.2023, 01.04.2023, 16.04.2023, 01.05.2023, 16.05.2023, 31.05.2023, 15.06.2023 for furnishing information/documents on DGFT BO Portal. However, no information has been received. Therefore, Committee decided to reject the case and directed the firm to pay applicable custom duty with interest for EODC. The case stands rejected.	

Case No.	92 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ORIENT CABLES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00001216AM23
RA File Number	05AX04000678 AM23
Licence No and Date	0511013021/06/06/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	93 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00001381AM23
RA File Number	13AX04000078 AM23
Licence No and Date	1311001266/14/06/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	94 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00001618AM23
RA File Number	03AX04001890 AM23
Licence No and Date	0311015809/23/06/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	95 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00001682AM23
RA File Number	34AX04000282 AM23
Licence No and Date	3411002435/27/06/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	96 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00001756AM23
RA File Number	10AX04000108 AM23
Licence No and Date	1011001231/29/06/2022
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	97 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003176AM23
RA File Number	34AX04000584 AM23
Licence No and Date	3411002793/16/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	98 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	GSTP (HFS) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003240AM23
RA File Number	02AX04000353 AM23
Licence No and Date	0211003072/20/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	99 / NC/2/MEET/Jan/202324/21
Case Status	Case Rejected
Party Name	SCODA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00008145AM24
RA File Number	08AX04000970 AM23

Licence No and Date	0811006057/20/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the review application applied by the firm. The case stands Rejected.	

Case No.	100 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003534AM23
RA File Number	342404000397 AM20
Licence No and Date	3411002865/04/10/2022
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	101 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	REY PACKAGING
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003581AM23
RA File Number	52AX04001660 AM23
Licence No and Date	5211003394/07/10/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	102 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TVASTAR STEEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003674AM23
RA File Number	30AX04000297 AM23
Licence No and Date	3011002672/12/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	103 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	GMT PIPES & TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00008107AM24
RA File Number	08AX04001122 AM23
Licence No and Date	0811006237/12/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	104 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	GMT PIPES & TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00008108AM24
RA File Number	08AX04001121 AM23
Licence No and Date	0811006238/12/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	105 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003676AM23
RA File Number	08AX04001140 AM23
Licence No and Date	0811006244/13/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	106 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003793AM23
RA File Number	34AX04000684 AM23
Licence No and Date	3411002924/17/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	107 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ANAND SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003819AM23
RA File Number	08AX04001081 AM23
Licence No and Date	0811006285/18/10/2022
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	108 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003828AM23
RA File Number	08AX04001055 AM23
Licence No and Date	0811006290/19/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	109 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	METROLAB ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00003875AM23
RA File Number	31AX04000201 AM23
Licence No and Date	3111001767/21/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	110 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00006223AM24
RA File Number	31AX04000224 AM23

Licence No and Date	3111001800/10/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	111 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	BHUJ POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004371AM23
RA File Number	05AX04002363 AM23
Licence No and Date	0511015834/15/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	112 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004488AM23
RA File Number	03AX04004199 AM23
Licence No and Date	0311019368/20/11/2022
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	113 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004489AM23
RA File Number	03AX04004168 AM23
Licence No and Date	0311019369/20/11/2022
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	114 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004562AM23
RA File Number	03AX04004176 AM23
Licence No and Date	0311019472/24/11/2022
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	115 / NC/2/MEET/Jan/202324/21
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Case Status	Case Approved
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004825AM23
RA File Number	56AX04000250 AM23
Licence No and Date	5611001331/06/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/352/2019-TSW dated 23.02.2024, as under: I. Net weight of export items at Sl.No.1 & 2 may be specified as 345.726 MT & 2.977 MT respectively. II. Words "Copper Conductor, XLPE insulated, PVC Sheathed" may be added with the description of export item at Sl. No. 2. III. Quantity of import items at Sl.No.1 & 6 (i.e. continuous Cast Copper Wire Rod) may be allowed as 1.01 Kgs/Kg content in the export items at Sl.No. 1 & 2 respectively. IV. Quantity of import item at Sl.No.2 (i.e. Semi Conducting Cross Linkable Compound) may be allowed as 1.05 Kgs/Kg content in the export items at Sl.No. 1. V. Quantity of import items at Sl.No.3 & 7 (i.e. Cross Linkable Low Density Polyethylene Compound) may be allowed as 1.05 Kgs/Kg content in the export item at Sl No. 1 & 2 respectively. VI. Quantity of import item at Sl.No.4 (i.e. Stainless Steel Tube with Optical Fibre) may be allowed as 1.02 Mtr. /Mtr. content in the export item at Sl No. 1. VII. Quantity of import item at Sl.No.5 (i.e. HDPE) may be allowed as 1.05 Kgs/Kg content in the export item at Sl No.1. RA concerned may take suitable consequential action accordingly.	

Case No.	116 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	GUJARAT COPPER ALLOYS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005026AM23
RA File Number	03AX04004387 AM23
Licence No and Date	0311020047/16/12/2022
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on **20.09.2023**. The record notes have been published in the minutes of the meeting dated **03.10.2023**.

RA concerned may take suitable consequential action accordingly.

Case No.	117 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	SHALCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005382AM23
RA File Number	03AX04004840 AM23
Licence No and Date	0311020328/28/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/23/2024-TSW dated 23.02.2024, as under:

- I. Quantity of import item seamless stainless steel tubes/pipes (Hot Finished) at **Sl.No.1 to 5** maybe allowed as **1.10 kg/kg**. Content in export item.

Note: The committee decided to add these conditions as under:

- I. The imported seamless stainless-steel pipe/tubes shall be hot finished/ mother hollow having an outside diameter (OD) not less than 65mm and above.
- II. Exporters must provide a specific grade of pipes to be imported as input and such grade must correspond with the grade of export pipes/tubes.
- III. The export weight per meter of cold-finished pipes/tubes shall not exceed 50% of the weight per meter of imported hot-finished / mother hollow consumed as an input to produce the cold finish pipe/tube for export.
- IV. Pre-Import condition shall be mandatory while issuing the duty free licenses.

RA concerned may take suitable consequential action accordingly.

Case No.	118 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006069AM23
RA File Number	05AX04002911 AM23
Licence No and Date	0511017158/03/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	119 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006336AM23
RA File Number	07AX04001720 AM23
Licence No and Date	0711006445/15/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	120 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006445AM23
RA File Number	13AX04000309 AM23
Licence No and Date	1311001756/20/02/2023
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	121 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00007999AM24
RA File Number	34AX04001082 AM23
Licence No and Date	3411003436/24/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the firm for Personal Hearing in the forthcoming meeting. The case stands deferred.	

Case No.	122 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00008001AM24
RA File Number	34AX04001083 AM23
Licence No and Date	3411003431/24/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the firm for Personal Hearing in the forthcoming meeting. The case stands deferred.	

Case No.	123 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006609AM23
RA File Number	03AX04005521 AM23
Licence No and Date	0311021736/27/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	124 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006644AM23
RA File Number	34AX04001080 AM23
Licence No and Date	3411003443/27/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	125 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	VISOKA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM REVIW00008083AM24
RA File Number	04AX04001050 AM23
Licence No and Date	0411004984/03/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 29.02.2024, as under:	

The following Quantity of items of import may be allowed against export:

Sl No	Export Item	QUANTITY	ITEM OF IMPORT	Quantity TO BE ALLOWED
1	ALUMINUM TRAYS MADE UP OF ALUMINUM FOILS	16000.00 KGS	ALUMINUM FOIL ROLLS /COILS (CONFORMING 3004 ALLOY TEMPER "0" WITH THICKNESS 156 MICRONS AND WITH WIDTH 667 MM)	17752.00 Kgs INCLUSIVE OF 11.95% WASTAGE ON THE NET CONTENT OF THE ALUMINUM FOIL (CONFORMING 3004 ALLOY TEMPER "0" WITH THICKNESS 156 MICRONS) IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	126 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00000826AM24
RA File Number	05AX04000363 AM24
Licence No and Date	0511018814/15/05/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	127 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred

Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00001725AM24
RA File Number	03AX04001225 AM24
Licence No and Date	0311024639/16/06/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	128 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	RIO ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004225AM24
RA File Number	03AX04001487 AM24
Licence No and Date	0311025175/06/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	129 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	RIO ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004238AM24
RA File Number	03AX04001485 AM24
Licence No and Date	0311025187/06/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	130 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004324AM24
RA File Number	03AX04001406 AM24
Licence No and Date	0311025278/10/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	131 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004333AM24
RA File Number	13AX04000109 AM24
Licence No and Date	1311002062/10/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	132 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004351AM24
RA File Number	13AX04000113 AM24
Licence No and Date	1311002068/11/07/2023
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	133 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	RECMET ALLOYS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004379AM24
RA File Number	02AX04000209 AM24
Licence No and Date	0211004750/12/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	134 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004395AM24
RA File Number	03AX04000325 AM24
Licence No and Date	0311025343/12/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	135 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004397AM24
RA File Number	34AX04000247 AM24

Licence No and Date	3411003881/13/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	136 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004398AM24
RA File Number	34AX04000214 AM24
Licence No and Date	3411003879/13/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	137 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004399AM24
RA File Number	34AX04000212 AM24
Licence No and Date	3411003883/13/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	138 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SUYASH METAL PRESSINGS PVT LTD
Meeting Number	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024

and Date	
HQ File Number	HQRNORM APPLY 00004412AM24
RA File Number	31AX04000091 AM24
Licence No and Date	3111002466/13/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	139 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004416AM24
RA File Number	52AX04000105 AM24
Licence No and Date	5211005160/13/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	140 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004419AM24
RA File Number	03AX04001682 AM24
Licence No and Date	0311025384/14/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	141 / NC/2/MEET/Jan/202324/21
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Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004436AM24
RA File Number	04AX04000341 AM24
Licence No and Date	0411005728/14/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	142 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004437AM24
RA File Number	04AX04000343 AM24
Licence No and Date	0411005729/14/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	143 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004471AM24
RA File Number	34AX04000283 AM24
Licence No and Date	3411003909/17/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	144 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	COLORSHINE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004523AM24
RA File Number	03AX04001713 AM24
Licence No and Date	0311025562/20/07/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. The Committee considered the case as per agenda and decided to call for PH. II. Submit a copy of the shipping bill to get an exact description of the export product. III. Process flow chart for manufacturing of export products and wastage at each stage of operation. IV. What would be the coating weight of Aluminum on 1-tonne production of an export product? What are the thickness of the input material for coating and also the thickness after coating? V. In Appendix 4E, the imported item is indicated in the imported item as well as in the indigenous item. Clarify whether the HR coils will be used from indigenous sources or from import. Submit a revised Appendix 4E, if the input item is not being obtained from an Indigenous source. The case stands deferred.	

Case No.	145 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004559AM24
RA File Number	13AX04000132 AM24
Licence No and Date	1311002097/21/07/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	146 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	CABLEX CONNECTIVITY SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004601AM24
RA File Number	31AX04000098 AM24
Licence No and Date	3111002507/24/07/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 20.12.2024 and a reminder has been sent on 04.01.2024 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	147 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	LAKSHMI TRANSFORMERS & ELECTRICALS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004608AM24
RA File Number	06AX04000135 AM24
Licence No and Date	0611002137/24/07/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	148 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES

Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004620AM24
RA File Number	03AX04001573 AM24
Licence No and Date	0311025714/25/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	149 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004648AM24
RA File Number	04AX04000365 AM24
Licence No and Date	0411005772/26/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	150 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004649AM24
RA File Number	04AX04000366 AM24
Licence No and Date	0411005773/26/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	151 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	KRISBAL ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004662AM24
RA File Number	10AX04000150 AM24
Licence No and Date	1011001966/27/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	152 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004665AM24
RA File Number	03AX04001741 AM24
Licence No and Date	0311025802/27/07/2023
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.	
The case stands deferred	

Case No.	153 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	PROSAIC STEEL AND ALLOYS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004668AM24
RA File Number	03AX04001872 AM24
Licence No and Date	0311025813/27/07/2023

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	154 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004672AM24
RA File Number	02AX04000247 AM24
Licence No and Date	0211004847/27/07/2023

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on **20.09.2023**. The record notes have been published in the minutes of the meeting dated **03.10.2023**.

RA concerned may take suitable consequential action accordingly.

Case No.	155 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MARUTI INTERIOR PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004696AM24
RA File Number	24AX04000063 AM24
Licence No and Date	2411002583/28/07/2023

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	156 / NC/2/MEET/Jan/202324/21
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Case Status	Case Approved
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004759AM24
RA File Number	07AX04000678 AM24
Licence No and Date	0711008858/01/08/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Meity) dated 05.01.2024, as under: Note: The written recommendation as given by (MEITY) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	157 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VIKRANTA IMPEX
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004767AM24
RA File Number	52AX04000127 AM24
Licence No and Date	5211005325/01/08/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	158 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004769AM24
RA File Number	07AX04000679 AM24
Licence No and	0711008860/01/08/2023

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Meity) dated 05.01.2024, as under: Note: The written recommendation as given by (MEITY) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	159 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004822AM24
RA File Number	03AX04001888 AM24
Licence No and Date	0311025994/03/08/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	160 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004823AM24
RA File Number	03AX04002011 AM24
Licence No and Date	0311025995/03/08/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	161 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004824AM24
RA File Number	07AX04000695 AM24
Licence No and Date	0711008892/03/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	162 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004825AM24
RA File Number	07AX04000694 AM24
Licence No and Date	0711008893/03/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	163 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004849AM24
RA File Number	03AX04001740 AM24
Licence No and Date	0311026023/04/08/2023
Norms Committee Decision:	

Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.

The case stands deferred.

Case No.	164 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004899AM24
RA File Number	05AX04001277 AM24
Licence No and Date	0511020274/07/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	165 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004914AM24
RA File Number	34AX04000371 AM24
Licence No and Date	3411003992/08/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
I. Specific description of export items and their quantities in Nos. also in addition to their weights, export product wise. II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be	

furnished.

III. Weight of each Export Product.

IV. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

V. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

VI. Sheet layout diagram of the material indicating the wastage during blanking.

The case stands deferred.

Case No.	166 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004916AM24
RA File Number	34AX04000370 AM24
Licence No and Date	3411003993/08/08/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. Specific description of export items and their quantities in Nos. also in addition to their weights, export product wise.
- II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- III. Weight of each Export Product.
- IV. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license,

if any, may also be indicated.

V. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

VI. Sheet layout diagram of the material indicating the wastage during blanking.

The case stands deferred.

Case No.	167 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004961AM24
RA File Number	03AX04002034 AM24
Licence No and Date	0311026177/09/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.12.2023 and a reminder has been sent on 30.12.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.	
The case stands deferred	

Case No.	168 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AKSHIT ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004964AM24
RA File Number	05AX04001318 AM24
Licence No and Date	0511020331/09/08/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. What is the chemical composition of Magnesium Ferro Silicon to be exported?
- II. What is the chemical composition of the imported inputs? Submit a copy of the Bill of Entry.
- III. Process flow chart and wastage of each input at each stage of operation.
- IV. What is the meaning of Calcium metal? Is it fallen in the category of Misch Metal (containing rare earths: 98% minimum)? If yes, submit prior permission from the Deptt.of Atomic Energy for AA.
- V. There is a standard norm for export of Magnesium Ferro Silicon. What are the reasons for applying under no norm category? Submit complete justification.

The case stands deferred.

Case No.	169 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004968AM24
RA File Number	08AX04000892 AM24
Licence No and Date	0811009067/10/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	170 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	REY PACKAGING
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004980AM24
RA File Number	52AX04000134 AM24
Licence No and Date	5211005411/10/08/2023

Norms Committee Decision:
Case deferred for the comments of TE.

Case No.	171 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AAMOR WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004990AM24
RA File Number	05AX04001172 AM24
Licence No and Date	0511020348/10/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	172 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AAMOR INOX LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00004991AM24
RA File Number	05AX04001170 AM24
Licence No and Date	0511020349/10/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	173 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005004AM24

RA File Number	34AX04000742 AM23
Licence No and Date	3411004015/11/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	174 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005005AM24
RA File Number	34AX04000892 AM23
Licence No and Date	3411004016/11/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	175 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005013AM24
RA File Number	34AX04000696 AM23
Licence No and Date	3411004018/11/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	176 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TRANSFIX (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005086AM24
RA File Number	31AX04000139 AM24
Licence No and Date	3111002575/16/08/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 20.12.2023 and a reminder has been sent on 04.01.2024 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	177 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005093AM24
RA File Number	08AX04000928 AM24
Licence No and Date	0811009116/17/08/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. II. Weight of each Export Product. III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	

The case stands deferred.

Case No.	178 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005098AM24
RA File Number	08AX04000912 AM24
Licence No and Date	0811009121/17/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	179 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	FINE LEAD TECHNOLOGY
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005168AM24
RA File Number	04AX04000362 AM24
Licence No and Date	0411005883/22/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	180 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	DHASH PV TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005186AM24

RA File Number	07AX04000690 AM24
Licence No and Date	0711009008/23/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	181 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005260AM24
RA File Number	03AX04001970 AM24
Licence No and Date	0311026648/28/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy). Also certificate from the supplier which could establish copper content in the aforesaid scrap and a copy of the Bill of Entry. II. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper wire Bars/Flats/ Rods/Bus Bars. III. Percentage of recovery of PVC from copper scrap and value thereof in terms of INR. The case stands deferred.	

Case No.	182 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	KRISHNA OVERSEAS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005284AM24
RA File Number	33AX04000052 AM24

Licence No and Date	3311001457/29/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	183 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005287AM24
RA File Number	07AX04000809 AM24
Licence No and Date	0711009066/29/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	184 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	AADISHAKTI GREEN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005290AM24
RA File Number	05AX04000924 AM24
Licence No and Date	0511020677/29/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	185 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	PANAMETRICS ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024

and Date	
HQ File Number	HQRNORM APPLY 00005315AM24
RA File Number	03AX04002459 AM24
Licence No and Date	0311026745/30/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/16/2021-TSW dated 06.03.2024, as under: I. Net Weight of export item may be specified as 638.50 MT containing 322.65 MT of import items namely, Angles, Beams and Channels. II. Import items at Sl.No. 1 to 25 shall be of relevant grade and size as contained/utilized in export item. III. Quantity of import items at Sl. No.1 to 25 may be allowed as 1.02 Kgs/Kg content in the export item as claimed by the firm. RA concerned may take suitable consequential action accordingly.	

Case No.	186 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SATKAR FORGE
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005339AM24
RA File Number	24AX04000212 AM24
Licence No and Date	2411002704/31/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	187 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SATKAR FORGE
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005343AM24

RA File Number	24AX04000211 AM24
Licence No and Date	2411002705/31/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	188 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	BRIGHT METALS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005352AM24
RA File Number	13AX04000170 AM24
Licence No and Date	1311002180/31/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	189 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005377AM24
RA File Number	08AX04001047 AM24
Licence No and Date	0811009248/01/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	190 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005379AM24
RA File Number	08AX04001046 AM24
Licence No and Date	0811009249/01/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	191 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005444AM24
RA File Number	08AX04001058 AM24
Licence No and Date	0811009273/05/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	192 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006798AM24
RA File Number	NA
Licence No and Date	0711009201/13/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	193 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006799AM24
RA File Number	NA
Licence No and Date	0711009202/13/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	194 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005736AM24
RA File Number	03AX04002588 AM24
Licence No and Date	0311027175/16/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	195 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	UNO MINDA D-TEN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005743AM24
RA File Number	05AX04001691 AM24
Licence No and Date	0511021024/18/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	196 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	LIGERO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005749AM24
RA File Number	52AX04000166 AM24
Licence No and Date	5211005748/19/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	197 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	PANAMETRICS ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005758AM24
RA File Number	03AX04002792 AM24
Licence No and Date	0311027228/20/09/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/16/2021-TSW dated 06.03.2024, as under: I. Net Weight of export item may be specified as 358.97 MT containing 160.07 MT of import items namely, Angles, Beams and Channels. II. Import items at Sl.No. 1 to 16 shall be of relevant grade and size as contained/utilized in export item. III. Quantity of import items at Sl. No. 1 to 16 may be allowed as 1.02 Kgs/Kg content in the export item as claimed by the firm. RA concerned may take suitable consequential action accordingly.	

Case No.	198 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005760AM24
RA File Number	07AX04000919 AM24
Licence No and Date	0711009228/20/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	199 / NC/2/MEET/Jan/202324/21										
Case Status	Case Approved										
Party Name	HINDALCO INDUSTRIES LIMITED										
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024										
HQ File Number	HQRNORM APPLY 00005771AM24										
RA File Number	02AX04000370 AM24										
Licence No and Date	0211005142/20/09/2023										
Norms Committee Decision:											
Sh. Prem Arun – Asst Vice President, Sh. Ghanshyam Chudasama – Deputy General Manager, Sh. Bhargava Bhatt – Deputy Manager, Sh. Ankur Singhal – Asst. General Manager, Sh. Tamas Chatterjee- Advisor, Sh. Hemanta Basu – Consultant, from M/s Hindalco Industries Ltd. attended the personal hearing and explained their case in detail.											
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 29.02.2024, as under:											
<table><tr><th>SL NO</th><th>EXPORT ITEMS</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY TO BE ALLOWED</th></tr><tr><td>1</td><td>Continuous cast copper rod / Copper Wire Rod.</td><td>1293.403 MTS</td><td>Copper Cathodes (COPPER CONTENT:</td><td>WASTAGE AS APPLIED @1.005 KG/KG ON THE</td></tr></table>		SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED	1	Continuous cast copper rod / Copper Wire Rod.	1293.403 MTS	Copper Cathodes (COPPER CONTENT:	WASTAGE AS APPLIED @1.005 KG/KG ON THE
SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED							
1	Continuous cast copper rod / Copper Wire Rod.	1293.403 MTS	Copper Cathodes (COPPER CONTENT:	WASTAGE AS APPLIED @1.005 KG/KG ON THE							

		(COPPER CONTENT: 99.99%)		99.95 TO 99.99%)	NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
RA concerned may take suitable consequential action accordingly.					

Case No.	200 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005892AM24
RA File Number	07AX04000994 AM24
Licence No and Date	0711009305/27/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	201 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00005906AM24
RA File Number	07AX04000995 AM24
Licence No and Date	0711009312/27/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	202 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006012AM24
RA File Number	05AX04001686 AM24
Licence No and Date	0511021299/03/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	203 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006535AM24
RA File Number	08AX04001461 AM24
Licence No and Date	0811009806/31/10/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. II. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	204 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	JAIN GREEN TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006634AM24
RA File Number	04AX04000659 AM24
Licence No and Date	0411006269/04/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	205 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	CABLEX CONNECTIVITY SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006636AM24
RA File Number	31AX04000207 AM24
Licence No and Date	3111002769/06/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	206 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	JAIN GREEN TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006648AM24
RA File Number	04AX04000597 AM24
Licence No and Date	0411006271/06/11/2023
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	207 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006664AM24
RA File Number	05AX04002359 AM24
Licence No and Date	0511021900/06/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	208 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006665AM24
RA File Number	04AX04000671 AM24
Licence No and Date	0411006283/06/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	209 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006666AM24
RA File Number	04AX04000670 AM24

Licence No and Date	0411006284/06/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	210 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006674AM24
RA File Number	03AX04003471 AM24
Licence No and Date	0311028524/07/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	211 / NC/2/MEET/Jan/202324/21			
Case Status	Case Approved			
Party Name	HINDALCO INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024			
HQ File Number	HQRNORM APPLY 00006681AM24			
RA File Number	34AX04000001 AM24			
Licence No and Date	3411004313/07/11/2023			
Norms Committee Decision:				
Sh. Prem Arun – Asst Vice President, Sh. Ghanshyam Chudasama – Deputy General Manager, Sh. Bhargav Bhatt – Deputy Manager, Sh. Ankur Singhal – Asst. General Manager, Sh. Tamas Chatterjee- Advisor, Sh. Hemanta Basu – Consultant, from M/s Hindalco Industries Ltd. attended the personal hearing and explained their case in detail.				
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 29.02.2024, as under:				
SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED

1	CONTINUOUS CAST COPPER ROD / COPPER WIRE ROD (COPPER CONTENT: 99.999%)	7959.40 MTS	COPPER CATHODES (COPPER CONTENT: 99.95 TO 99.99%)	WASTAGE AS APPLIED @1.005 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
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RA concerned may take suitable consequential action accordingly.

Case No.	212 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00006732AM24
RA File Number	07AX04001219 AM24
Licence No and Date	0711009622/08/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	213 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00007310AM24
RA File Number	NA
Licence No and Date	0711009829/01/12/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	214 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008069AM24
RA File Number	02AX04000618 AM24
Licence No and Date	0211005784/19/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	215 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008075AM24
RA File Number	07AX04001676 AM24
Licence No and Date	0711010271/19/01/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/132/2019-TSW dated 05.03.2024, as under: I. Quantity of import items at Sl.No. 1 to 3, 13 to 15, 20 to 22, 25 to 29, 36, 41 to 46, 54 to 61, 66 to 68, 71 & 77 to 80 may be allowed on net to net basis with accountability clause. II. Quantity of import items at SI No. 4 to 12, 16 to 19, 23, 24, 30 to 35, 37 to 40, 47 to 53, 62 to 65, 69, 70, 72 to 76 & 81 may be allowed as 1.02 Mtr/Mtr. content in the respective export items. RA concerned may take suitable consequential action accordingly.	

Case No.	216 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008085AM24
RA File Number	07AX04001665 AM24
Licence No and Date	0711010282/22/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	217 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	MERO ASIA PACIFIC ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008092AM24
RA File Number	04AX04000907 AM24
Licence No and Date	0411006749/22/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	218 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008093AM24
RA File Number	03AX04004799 AM24
Licence No and Date	0311030341/22/01/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/16/2023-TSW dated 05.03.2024, as under:

- I. Import item at **Sl.No.1** shall be of relevant grade and thickness as contained/utilized in the export item and its quantity may be allowed as applied for i.e. **420 MT as 1.05 Kgs. /Kg.** content in the export item taking clue from **SION C-2005**.

RA concerned may take suitable consequential action accordingly.

Case No.	219 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008114AM24
RA File Number	04AX04000944 AM24
Licence No and Date	0411006757/23/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	220 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008116AM24
RA File Number	04AX04000943 AM24
Licence No and Date	0411006758/23/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	221 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008119AM24
RA File Number	03AX04004811 AM24
Licence No and Date	0311030372/23/01/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. What is the percentage of aluminium and other constituents in the homogenized aluminium alloy billets? Submit a test report of the export product. II. What is the process for manufacturing homogenized aluminium alloy billets and the wastage of aluminum at each operation stage? III. What is the recovery of aluminum from aluminum dross? IV. What is the percentage of aluminium content in the imported untreated aluminium alloy billets? V. As per appendix 4e, wastage is nil. It means there is no manufacturing activity involved, which is not covered under advance authorization scheme. Justify the statement. The case stands deferred.	

Case No.	222 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008120AM24
RA File Number	03AX04004812 AM24
Licence No and Date	0311030373/23/01/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. What is the percentage of aluminium and other constituents in the homogenized aluminium alloy billets? Submit a test report of the export product.
- II. What is the process for manufacturing homogenized aluminium alloy billets and the wastage of aluminum at each operation stage?
- III. What is the recovery of aluminum from aluminum dross?
- IV. What is the percentage of aluminium content in the imported untreated aluminium alloy billets?
- V. As per appendix 4e, wastage is nil. It means there is no manufacturing activity involved, which is not covered under advance authorization scheme. Justify the statement.

The case stands deferred.

Case No.	223 / NC/2/MEET/Jan/202324/21			
Case Status	Case Approved			
Party Name	HINDALCO INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024			
HQ File Number	HQRNORM APPLY 00008122AM24			
RA File Number	02AX04000617 AM24			
Licence No and Date	0211005813/23/01/2024			
Norms Committee Decision:				
Sh. Prem Arun – Asst Vice President, Sh. Ghanshyam Chudasama – Deputy General Manager, Sh. Bhargav Bhatt – Deputy Manager, Sh. Ankur Singhal – Asst. General Manager, Sh. Tamas Chatterjee- Advisor, Sh. Hemanta Basu – Consultant, from M/s Hindalco Industries Ltd. attended the personal hearing and explained their case in detail.				
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 29.02.2024, as under:				
SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED
1	CONTINUOUS CAST COPPER ROD / COPPER	811.284 MTS	COPPER ANODE	WASTAGE AS APPLIED @1.02

		WIRE ROD. (COPPER CONTENT: 99.99%)		(APPROX 99.2% TO 99.7% OF COPPER CONTENT)	KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
RA concerned may take suitable consequential action accordingly.					

Case No.	224 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008123AM24
RA File Number	03AX04004831 AM24
Licence No and Date	0311030383/23/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	225 / NC/2/MEET/Jan/202324/21
Case Status	Case Deferred
Party Name	JAIN GREEN TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008135AM24
RA File Number	04AX04000908 AM24
Licence No and Date	0411006764/24/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	226 / NC/2/MEET/Jan/202324/21
Case Status	Case Approved
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jan/ 202324/ 21 and 29/02/2024
HQ File Number	HQRNORM APPLY 00008144AM24
RA File Number	32AX04000625 AM24
Licence No and Date	3211006210/24/01/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 28.02.2024, as under: Note: The written recommendation as given by (MHI) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Offline case:

Subject: Request of JSW for inclusion of relevant HS Code regarding items of export under Advance Authorizations, approved by the NORMS Committee-2.

Issue: Vide Policy Circular No. 25 (RE 2000-01) dated 11/09/2000, mentions of 8-digit ITC (HS Code) on shipping bills had been mandatory. It has been clarified in the Circular that although the export shall be allowed by customs where the ITC HS Code has not been mentioned, however, no export benefits shall be available against such exports.

The export description along with IT (HS) Codes has been already been approved previously for the company by the Norms Committee in some Advance Authorizations as given below:

Sl. No.	AA No and Date	NORMS Committee No, Date, and Case No.	
1	0311013986 DATED 9.04.2022	NC/2/MEET/Sep/202324/11 Dated 03.10.2023, Case No.327 & NC/2/MEET/Nov/202324/15 Dated 01.12.2023, Case No.327	
2	0311013987 DATED	NC/2/MEET/Sep/202324/11 Dated 03.10.2023, Case No.326 &	

	19.04.2022	NC/2/MEET/Nov/202324/15 Dated 01.12.2023, Case No.327	
3	0311022675 DATED 07.04.2023	NC/2/MEET/Jul/202324/8 Dated 18.08.2023, Case No. 292	
4	0311022673 DATED 07.04.2023	NC/2/MEET/Jul/202324/8 Dated 18.08.2023, Case No. 293 & 294	
5	0311022676 DATED 10.04.2023	NC/2/MEET/Jul/202324/8 Dated 18.08.2023, Case No. 295	
6	0311023467 DATED 10.05.2023	NC/2/MEET/Jul/202324/8 Dated 18.08.2023. Case No. 323	

The committee decided to take the following decision for the above request:

Sl. No.	AA No and Date	NORMS Committee No, Date, and Case No.	TE Suggestions
1	0311002403 DATED 12.03.2021	NC/2/MEET/Jun/2023-24/5 Dated 05.07.2023 Case No. 71	The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 25.02.2024, as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.
2	0311001544 DATED 12.03.2021	NC/2/MEET/Sep/202324/11, Dated 03.10.2023 Case No. 323 & NC/2/MEET/Nov/202324/15, Dated 01.12.2023, Case No.37	
3	0311004791 DATED 23.06.2021	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No. 68	
4	0311004867 DATED	NC/2/MEET/Jul/202324/8	

	23.06.2021	Dated 18.08.2023 Case No.69	
5	0311007139 DATED 22.09.2021	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No.97	
6	0311008043 DATED 29.10.2021	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No.104	
7	0311009027 DATED 30.11.2021	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No.106	
8	0311009028 DATED 30.11.2021	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No.107	
9	0311011299 DATED 10.02.2022	NC/2/MEET/Sep/202324/11 Dated 03.10.2023 Case No.324 & NC/2/MEET/Nov/202324/15 Dated 01.12.2023, Case No.124	
10	0311011653 DATED 22.02.2022	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No.123	
11	0311011671 DATED 22.02.2022	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No.124	

12	0311011652 DATED 22.02.2022	NC/2/MEET/Nov/202324/11 Dated 03.10.2023 Case No.325 & NC/2/MEET/Nov/202324/15 Dated 01.12.2023, Case No.126	
13	0311013101 DATED 17.03.2022	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No.129	
14	0311013988 DATED 19.04.2022	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No. 143	
15	0311024349 DATED 08.06.2023	NC/2/MEET/Sep/202324/11 Dated 03.10.2023 Case No. 272	
16	0311024966 DATED 28.06.2023	NC/2/MEET/Jul/202324/8 Dated 18.08.2023 Case No. 363	